



PUBLISHED BY AUTHORITY

No. 22

CUTTACK, FRIDAY, JUNE 2, 1944

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

NOTICE

The undermentioned issue of the *Orissa Gazette Extraordinary* was published during the week ending Wednesday, the 31st May 1944:—

Sl. No.	Date of publication	Issued by	Subject
17	28th May 1944	Commerce and Labour Department.	The trade dispute between the management of the Orient Paper Mills at Brajarajanagar, Sambalpur and their employees referred to an adjudicating authority.

Copies of the *Gazette Extraordinary* mentioned above will be supplied on indent to the Superintendent, Orissa Government Press, Cuttack. Indents should be submitted so as to reach the Superintendent, Government Press, Cuttack, within ten days of the date of issue of the Gazette.

Subscribers to particular parts can obtain copies of the above *Gazette Extraordinary* on payment at the rate of Re. 0-1-0 for every 16 pages or a fraction thereof and postage according to weight.

S. H. KHAN

Publisher, Orissa Gazette

CONTENTS

	PAGE		PAGE
PART I —Appointments, Postings, Transfers, Powers, Leave and other Personal Notices.	67-70	PART VIII —Sale Notices of the Forest Department	
PART II —Educational Notices, Results of Examinations, etc.	121-127	(Nothing for publication)	
PART III —Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	133-140	PART IX —Circulars and General Letters by the Comptroller, Orissa.	
PART IV —Regulations, Orders, Notifications and Rules of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	147-148	(Nothing for publication)	
PART V —Acts of the Indian Legislature assented to by the Governor-General.		PART X —Acts of the Legislative Assembly of Orissa	
(Nothing for publication)		(Nothing for publication)	
PART VI —Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.		PART XI —Bills introduced into the Legislative Assembly of Orissa; Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	
(Nothing for publication)		(Nothing for publication)	
PART VII —Advertisements and Notices, etc.	107-110	SUPPLEMENT —Resolutions, Weather and Crop Reports, etc.	155-158
		SUPPLEMENT (A) —Register of persons dismissed from Government service.	
		(Nothing for publication)	
		APPENDIX —Catalogue of Books registered in Orissa	
		(Nothing for publication)	

PART I

Appointments, Postings, Transfers, Powers, Leave and other Personal Notices

OFFICE OF THE SECRETARY TO HIS EXCELLENCY
THE CHANCELLOR, ORISSA

NOTIFICATIONS

The 29th May 1944

No. 2325-S.G.—In partial modification of notification No. 1018-S.G. of the 12th March 1944 and in pursuance of sub-section (2) of section 8 of the Utkal University Act, 1943 (Orissa Act XIII of 1943), His Excellency the Chancellor is pleased to nominate the Political Agent, Orissa States, Sambalpur, as a member of the Senate *ex officio* in place of Mr. A. N. Mitchell, O.B.E., I.C.S., Political Agent, Orissa States, who has resigned.

The 29th May 1944

No. 2326-S.G.—In accordance with sub-clause (ii) of clause (b) of sub-section (1) of section 8 of the Utkal University Act, 1943 (Orissa Act XIII of 1943), the Honourable Captain Sri Sri Sri Krushna Chandra Gajapati Narayan Deo, Maharaja of Parlakimedi, is hereby declared to be a Fellow for life of the Senate of the Utkal University.

By order of His Excellency the Chancellor
V. E. DAVIES

Secretary to His Excellency the Chancellor

HOME DEPARTMENT

NOTIFICATIONS

The 31st May 1944

No. 2843-A.—Sri Natabar Sahu, Deputy Magistrate and Deputy Collector at the headquarters station of the

district of Puri, is appointed temporarily to hold charge of the Sadr subdivision of the same district, with effect from the 24th May 1944 till he is relieved by Sri Somanath Misra, appointed to be the Sadr Subdivisional Officer in notification No. 2074-A., dated the 3rd May 1944.

By order of the Governor

R. A. E. WILLIAMS

Chief Secretary to Government

The 31st May 1944

No. 4805-C.D.—Sri S. Acharya, Civil Defence Officer and Assistant Engineer to Government, Home Department (Civil Defence Branch), is granted earned leave on medical grounds for a period of twenty-seven days, with effect from the 28th March 1944, under rules 18 and 20 of the Orissa Leave Rules, 1939.

R. A. E. WILLIAMS

Director of Civil Defence, Orissa

The 31st May 1944

No. 4805(a)-C.D.—Mr. J. R. G. Hutchison-Strachan, F. S. I., Fire Officer, Orissa, is appointed as the Fire Adviser to Government of Orissa, with effect from the 15th April 1944.

His appointment as Assistant to the Inspector-General of Police (Fire) published in the notification No. 6185-A.R.P., dated the 24th September 1943, of the *Orissa Gazette*, dated the 1st October 1943, is hereby cancelled.

B. N. MULLIK

Deputy Secretary to Government

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT NOTIFICATIONS

The 30th May 1944

No. 1980-L.S.-G.—Khan Sahib Abdul Majid, who was appointed in notification No. 20942-L.S.-G.(C.), dated the 30th September 1943, to continue to act as the Personal Assistant to the Director of Health and Inspector-General of Prisons, Orissa, till the 31st March 1944, is appointed to that post permanently, with effect from the 1st April 1944.

The 30th May 1944

No. 2002-L.S.-G.—In exercise of the powers conferred by section 37 of the Madras Local Boards Act, 1920 (Madras Act XIV of 1920), the Governor of Orissa is hereby pleased to appoint Rai Bahadur Somanath Mohapatra, Deputy Collector, for the purpose of inspecting the Ganjam District Board.

The 30th May 1944

No. 2003-L.S.-G.—In pursuance of section 37-A of the Madras Local Boards Act, 1920 (Madras Act XIV of 1920), the Governor of Orissa is hereby pleased to vest Rai Bahadur Somanath Mohapatra, Deputy Collector, with the powers of entry and inspection specified in the said section 37-A.

The 30th May 1944

No. 2004-L.S.-G.—In pursuance of section 37-C of the Madras Local Boards Act, 1920 (Madras Act XIV of 1920), the Governor of Orissa is hereby pleased to vest Rai Bahadur Somanath Mohapatra, Deputy Collector, with the powers specified in clauses (a), (b), (c) and (d) of the said section 37-C.

The 31st May 1944

No. 2024-L.S.-G.—Dr. Ramachandra Rath, M.B.B.S., is appointed temporarily as Provincial Leprosy and Health Publicity Officer from the 1st April 1944 until further orders.

The 31st May 1944

No. 2028-L.S.-G.—It is hereby notified in accordance with the provision of section 9 of the Bihar and Orissa Local Self-Government Act, 1885, that the following persons have been duly elected to be members of the Puri District Board:—

Name of the subdivision	Number of Electoral Circle	Name of Electoral Circle	Name of members elected	Remarks
1	2	3	4	5
Sadr sub-division.	II	S o u t h	Rai Bahadur L. N. Misra.	
Ditto ..	VIII	W e s t	Sri Gopinath Dikhit	
Ditto ..	IX	E a s t	Sri Udayanath Barik.	
K h u r d a sub-division.	XX	B o l g a r h	Sri Raghunath Pahadsing.	
Ditto ..	XXII	Bhubaneswar.	Sri S r i d h a r Garabadu.	

By order of the Governor
V. RAMANATHAN
Secretary to Government

DEVELOPMENT DEPARTMENT NOTIFICATIONS

The 31st May 1944

No. 1877-D.—Sri Agani Nanda, Clerk of the Sadr Registration Office, Cuttack, is appointed to act as Sub-Registrar of Patamundai in the district of Cuttack from the 1st May 1944 to the 25th May 1944, vice Sri Baikunthnath Das, Sub-Registrar of Patamundai, granted leave.

The 31st May 1944

No. 1880-D.—Sri Balamukund Rath, Clerk of the Sadr Registration Office, Puri, was appointed to act as Sub-Registrar of Pipili in the district of Puri, with effect from the 2nd July 1943 to the 20th December 1943, vice Sri Gobind Chandra Patnaik, Sub-Registrar of Pipili, appointed Sub-Deputy Collector on probation.

Notification No. 18424-D.(C.), dated the 28th August 1943, is hereby cancelled.

By order of the Governor
P. C. DAS
Secretary to Government

EDUCATION DEPARTMENT NOTIFICATIONS

The 27th May 1944

No. 1689-E.—It is hereby notified that in accordance with the provisions contained in sub-section (1) of section 5 of the Madras Elementary Education Act (Madras Act VIII of 1920), Sri Dibakar Patnaik, M.L.A., has been duly elected to be the President of the District Educational Council, Ganjam, constituted in notification No. 1062-E., dated the 12th April 1944.

The 27th May 1944

No. 1690-E.—In accordance with the provisions contained in section 7 of the Madras Elementary Education Act (Madras Act VIII of 1920), it is hereby notified that Sri Satyanarayana Rajaguru has been elected to be the Vice-President of the District Educational Council, Ganjam, constituted in notification No. 1062-E., dated the 12th April 1944.

The 31st May 1944

No. 1750-E.—Sri Lokanath Rath, Superintendent of Excise, is appointed as Deputy Commissioner of Excise, Orissa, with effect from the date he takes over charge, vice Rai Sahib Sarat Chandra Dutta, appointed as Assistant Collector in the Central Excise and Salt Revenue Department under the Government of India.

By order of the Governor
V. RAMANATHAN
Secretary to Government

LAW, COMMERCE AND LABOUR DEPARTMENT NOTIFICATIONS

The 17th May 1944

No. 2083(a)-L.—Sri Madhaba Nanda, Head Assistant of the Law, Commerce and Labour Department, who is now acting as the Head Assistant of the Orissa Legislative Assembly Department, is appointed to act as Assistant Secretary to Government in the Law, Commerce and Labour Department, vice Sri G. R. Rao, granted leave.

The 17th May 1944

No. 2083(b)-L.—Sri G. R. Rao, Assistant Secretary to the Government of Orissa in the Law, Commerce and Labour Department, is granted earned leave for thirty-one days under rules 6 and 7 of the Orissa Leave Rules, 1939, with effect from the 18th May 1944.

By order of the Governor
J. E. MAHER
Secretary to Government

PUBLIC WORKS DEPARTMENT NOTIFICATION

The 24th May 1944

No. 5568-E.—Sri A. B. Mohanty, temporary Assistant Engineer under Northern Division in Orissa Circle, is allowed to continue as such up to the end of June 1944.

By order of the Governor
BRIJ NARAYAN
Secretary to Government

SUBORDINATE CIVIL SERVICE OFFICE OF THE REVENUE COMMISSIONER NOTIFICATIONS

The 26th May 1944

No. 1472-IV-108/44-R.—Mr. Sisir Kumar Das, Sub-Deputy Magistrate and Sub-Deputy Collector, was granted earned leave on medical certificate for twenty-one days, with effect from the 14th March 1944, under rules 6 and 9 of the Orissa Leave Rules, 1939.

The 26th May 1944

No. 1475-IV-78/44-R.—Notification No. 1000, dated the 15th April 1944, granting leave on average pay for period of sixteen days to Sri Brajamohan Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector, is cancelled.

The 26th May 1944

No. 1649-IV-122/44-R.—Maulavi Muhammad Mohuddin Sheriff, Sub-Deputy Magistrate and Sub-Deputy Collector, was granted earned leave for sixteen days, with effect from the 12th March 1944, under rules 6 and 9 of the Orissa Leave Rules, 1939.

S. DAS
Revenue Commissioner, Orissa

OFFICE OF THE REVENUE COMMISSIONER [INSPECTOR-GENERAL OF REGISTRATION] NOTIFICATIONS

The 25th May 1944

No. 734-Regn.—On return from leave, Sri Jaganmoh Mahapatra, probationary Sub-Registrar, is attached to the Sadr Registration Office, Cuttack, until further orders.

The 25th May 1944

No. 735-Regn.—Sri Baikunthnath Das, Sub-Registrar, Patamundai (Cuttack), is appointed to be Sub-Registrar of Hinjili (Ganjam).

The 25th May 1944

No. 736-Regn.—Sri Bidyabhusan Mahapatra, officiating Sub-Registrar, Hinjili (Ganjam), is appointed to act as Sub-Registrar, Patamundai (Cuttack), until further orders.

The 30th May 1944

No. 766—XXIX-4/44-Regn.—Sri Jaganmohan Mahapatra, probationary Sub-Registrar, was granted unearned leave on medical certificate on half average pay for sixteen days from the 10th May 1944 to the 25th May 1944 in extension of the leave granted to him in notification No. 576-Regn., dated the 24th April 1944.

S. DAS

Inspector-General of Registration, Orissa

SUBORDINATE EDUCATIONAL SERVICE NOTIFICATION

The 29th May 1944

No. 8—Maulavi Abdul Hamid Khan, Assistant Headmaster of the Sambalpur Zila School, is allowed leave for thirteen days, viz., leave on average pay for one day and on half average pay for the remaining period under rules 150, 155-57 and 163 of the Orissa Service Code, with effect from the 6th April 1944.

S. C. TRIPATHI

Director of Public Instruction, Orissa

CO-OPERATIVE SOCIETIES NOTIFICATION

The 26th May 1944

No. 4313-C.S.—Whereas after the holding of an inquiry under sub-section (1), section 35 of the Bihar and

Orissa Co-operative Societies Act (VI of 1935), into the constitution, working and financial condition of the Boudpur Co-operative Society, bearing registration No. 352 of the 4th March 1919 in the district of Balasore, I am of opinion that the said society ought to be dissolved; now, therefore, in exercise of the power conferred by clause (a), section 42 of that Act I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub-section (1), section 44 of the same Act, I hereby appoint the Sub-Agent, Bhadrak Central Co-operative Bank, Limited, to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY
Deputy Registrar
Co-operative Societies, Orissa

APPOINTMENT OF UNION COMMITTEE MEMBERS

The 27th May 1944

In pursuance of rule 31 of the Bihar and Orissa Union Committee Election Rules it is hereby notified for general information that the undermentioned persons have been duly appointed as members of the Soro Union Committee in the Sadr subdivision of the district of Balasore under rule 26 thereof as set forth below:—

WARD No. I

- (1) Shaik Hakimuddin, (2) Sri Ramanath Mahanti,
(3) Sri Keshab Lal T. Bhora, (4) Sri Akhay Kumar Mahanti,
(5) Sri Krishna Chandra Mahanti.

WARD No. II

- (1) Sri Pravat Chandra Das, (2) Sri Janardan Kar.

R. S. OJHA
District Magistrate, Balasore